

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Application No. 19 of 2019

M/s. Wheels Petitioner

Versus

Union of India and others Respondents

CORAM: HON'BLE THE CHIEF JUSTICE

For the Petitioner: None

For the Respondents: None

Oral Order

05/Dated: 26.06.2020

None for the parties.

Put up on 10.07.2020.

(D. Ravi Ranjan, C.J.)